

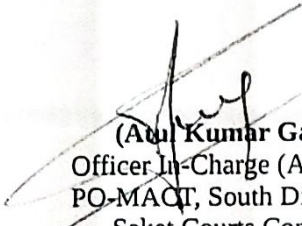
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURT COMPLEX
NEW DELHI

ORDER

With the prior approval of the Learned Principal District & Sessions Judge, South, the following transfer and posting is hereby made with immediate effect:-

| S.no | Name of the Official | From | To |
|------|---|---|--|
| 1 | Sh. Vivek Singh Personal Assistant (New Joinee) | Personal Assistant in the Office Pool, South District, Saket Courts, New Delhi. | Personal Assistant in the Court of Sh. Rohit Gulia, Ld. ACJ-cum-CCJ-ARC, South District Saket Courts, New Delhi. |

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.


(Anu Kumar Garg)
Officer In-Charge (Admn.1)
PO-MACT, South District,
Saket Courts Complex
New Delhi

No. Admn./P&T/SD/Saket/2022/


5953-5964

Dated, New Delhi the

24/3/22

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official(s) concerned.
11. Dealing official, LAYERS seat for uploading on LAYERS.
12. Guard File.


(Branch Incharge)
Administration Branch-I
South District, Saket Courts Complex
New Delhi

24/3/22